

amid fresh intelligence that Taliban could be planning to enter the country. Government continuously monitors all developments having a bearing on India's national security and takes all necessary steps to safeguard it.

Recruitment of tribal women as guards in paramilitary forces

4423. SHRI T. M. SELVAGANAPATHI : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government had decided to recruit tribal women as Guard in para military forces such as Central Reserve Police Force (CRPF) etc.;
- (b) if so, the details thereof;
- (c) whether it is also a fact that tribal women in naxal affected areas have shown keen interest to take part in CRPF; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) No, Sir. However, approval has been given by the Ministry of Home Affairs (MHA) to raise one Mahila Battalion in CRPF in the year 2014-15 which will result into induction of more girls/women in CRPF. The eligible tribal women can also appear in the recruitment of women in various Central Armed Police Forces (CAPFs), including the Mahila Battalion mentioned above, for which advertisements are issued by the Staff Selection Commission (SSC)/CAPFs from time to time.

(c) and (d) CRPF, with the help of some Non Government Organizations, has given training to tribal girls/women for jobs in the Private sector as security guards. Many girls have shown interest in getting the training. The number of girls who have been given such training is as follows:-

States	Numbers of girls
Jharkhand	60
Bihar	83
Odisha	30

Naxals/Maoists strengthening their base in Southern India

4424. SHRI T.M. SELVAGANAPATHI : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that the Naxals/Maoists are planning to strengthen their base in southern India, particularly in Tamil Nadu;
- (b) if so, the details thereof;

(c) whether it is a fact that Government had alerted the State Governments in this regard; and

(d) if so, the precaution taken by these States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) It is a fact that the CPI (Maoist) is making efforts to strengthen its influence in South India, particularly on the tri-junction of Tamil Nadu, Kerala and Karnataka. The CPI (Maoist) are making forays into Karnataka, Kerala and Tamil Nadu under the supervision of their South West Regional Bureau and planning to link up the Western Ghats to the Eastern Ghats through these states. Their plans include creating a base on the border of Kerala and Karnataka. The CPI (Maoist) cadres, active in the Wayanad district of Kerala, have also been known to engage in efforts aimed at establishing a forest route from Wayanad district to Mysore district of Karnataka.

(c) and (d) The Government of India has sensitized the state Governments of Kerala, Karnataka and Tamil Nadu in this regard and has also advised them to take necessary preventive and pre-emptive measures to foil the efforts of the CPI (Maoist) aimed at revival of its movement in these States. However, 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned, who deal with the various issues related to naxalite activities in the States. The Central Government coordinates and supplements the efforts of the State Governments in this regard.

Guidelines to avoid road/rail roko agitations

4425. SHRI VIJAY JAWAHARLAL DARDA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any guidelines exist to avoid road blockade or 'Rail Roko' agitations which have been paralyzing the functioning of the State Governments due to their inability to tackle such situations;

(b) if so, which are the States who had sought assistance from the Government of India during 2010 and 2011; and

(c) as such situations in North-Eastern States resulted in total blockade thereby cutting connections with the rest of the country, what alternative plans have been drawn so that local population's needs for essential items like food-grains, petroleum products, etc. are reasonably met during the period of blockade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) Police and Public Order are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily